

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/581/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati, ^{1h} 19 January, 2023.

Sub:- **Casual Leave.**

Ref:- D&SC/KSA/Estt/2019/01/31/ Dated 03.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Casual leave for 3 days from 03.01.2023 to 05.01.2023 with station leave permission**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office for the aforesaid days.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/582-583/A, dated , 19-01-2023

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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